

Annexure-3

Name of the corporate debtor: Tenny Jose Limited ; Date of commencement of CIRP 21/12/2021 ; List of creditors as on:14/01/2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	South Indian Bank	7/1/2022	31,98,23,188.58	31,98,23,188.58	Loan sanctioned under Cash Credit facility(CCOL), LC, TOD Secured*	NIL	NIL	NO	53.96	NIL	NIL	NIL	NIL	*Secured by Primary Security-Hypothecation charge on entire current assets of the company along with limits including the goods/Receivables.
2	State Bank of India	6/1/2022	26,74,96,322.00	26,74,96,322.00	Loan sanctioned under Cash Credit facility- Secured*	NIL	9,73,00,000(Collateral Property in the name of Corporate Guarantor-M/s Steel House Pvt.Ltd)(As per Guarantee Agreement dated 10.09.2018)	NO	45.13	NIL	NIL	NIL	NIL	*Secured by Primary Security-Hypothecation charge on entire current assets of the company along with limits including the goods/Receivables.
	Total		58,73,19,510.58											

